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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.158/BB/2017	-	For filing addl. information required by Registry	252(3)	R.N. Bagwan Sugars Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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25	PRADEEP B KULKARNI 9986771214	R.N. Bagwan Sugars P. + U	
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ORDER

PCS for Petitioner is present. He reported that, he would file required information in the registry and requested time for hearing. List it on 11/12/2017.

Member (T)

Member (J)